

ಕಾರ್ಮಿಕರ ರಾಜ್ಯ ವಿಮಾ ನಿಗಮ (ಕ್ರಾರ್ಮಿಕ ಮತ್ತು ಉದ್ಯೋಗ ಸಚಿವಾಲಯ, **ಭಾರತ ಸರ್ಕಾರ**) कर्मचारी राज्य बीमा निगम, (श्रम एवं रोजगार मंत्रालय, भारत सरकार) EMPLOYEES' STATE INSURANCE CORPORATION (Ministry of Labour & Employment, Govt. of India)



ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ ಕರ್ನಾಟಕ ನಂ. 10 ಬಿನ್ನಿಫೀಲ್ನ್ಸ್ ಬಿನ್ನಿಪೇಟ್, ಬೆಂಗಳೂರು -560 023 क्षेत्रीय कार्यालय, कर्नाटक, नं. 10 बिन्नीफील्डस, बिन्नीपेट, बेंगलूरु – 560 023 REGIONAL OFFICE, KARNATAKA, NO. 10 BINNYFIELDS, BINNYPET, BENGALURU -560 023 Phone: 080-26742485, E-Mail: ins-karnataka@esic.nic.in Website: www.esic.gov.in

## No.KAR.INS.IV 53000397880001101/ Revenue

Date:

To, The Interim Resolution Professional / Resolution Professional Shri. Hari T Devadiga, No. 03, Devi Krupa, 7th Main, 3<sup>rd</sup> Phase, Ayappa Nagar, K R Puram Post, Bangalore- 560036 E-mail id: hariirpfourflavours@gmail.com

Sir,

Sub: Forwarding of claims in Form- B of CIRP of M/s. Four Flavours LLP in r/o ESIC, Regional Office, Bangalore- reg.

With reference to above subject, please find enclosed herewith copy of claims/ dues pending in r/o M/s. Four Flavours LLP, ESIC Code No. 53000397880001101in respect, of ESIC, Regional Office, Bangalore is forwarded for your kind information and further necessary action.

Sl.	Main Code/ Sub code is	Notice	Date	of	Amount	Periods
No	as under		Issue			
1	53000397880001101	C 18 (I)	13.12.20	24	437/-	Apr- 16 to Jun- 16
2	53000397880001101	D 18	13.12.20	24	326/-	Apr- 16 to Jun- 16
TOTAL				763/-		

Yours faithfully

(Manish Gupta) Deputy Director मनीष गुप्ता / Manish Gupta उप निदेशक / Deputy Director

क.रा.बी. निगम / E.S.I Corporation

Copy to:

1. The Deputy Director, Legal Branch, ESIC RO, Bangalore for kind कार्यालय / Regional Office reference to your UO Note dated 05 12 2024 reference to your UO Note dated. 05.12.2024.

#### FORM B

# PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

13-12-2024

To
The Interim Resolution Professional / Resolution Professional
Shri. Hari T Devadiga,
No. 03, Devi Krupa, 7<sup>th</sup> Main,
3<sup>rd</sup> Phase, Ayappa Nagar, K R Puram Post,
Bangalore- 560036
E-mail id: hariirpfourflavours@gmail.com

From Shri. Manish Gupta, ESI Corporation, Regional Office, No. 10, Panchadeep Bhavan, Binny Fields, Binny Pet, Bangalore- 560023

Subject: Submission of proof of claim.

Madam/Sir,

I Shri. Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, Deputy Director, ESI Corporation, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s. Four Flavours LLP. The details for the same are set out below:

NAME OF OPERATIONAL CREDITOR	
TAME OF OFERTHOUSE CRESTICAL	ESI CORPORATION
IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR	MINISTRY OF LABOUR & EMPLOYMENT
IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE	
ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR	Regional Office, Employees' State Insurance Corporation, No. 10, Panchadeep Bhavan, Next to ETA Mall, Binny Fields, Binny Pet, Bangalore- 560023
	OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)  ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE

ARTIC	CULARS	
		PHONE NO. 080-26742485 E-MAIL ID: rd-karnataka@esic.nic.in
4.	TOTAL AMOUNT OF CLAIM	Rs. 763-00
	(INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	THE DETAILS ARE MENTIONED IN DECLARATION PARA POINT NO. 02
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	
7.	DETAILS OF HOW AND WHEN DEBT	THE DETAILS ARE MENTIONED IN DECLARATION PARA POINT NO. 02
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	
9.	DETAILS OF:	NIL
1	<ul> <li>a. any security held, the value of security and its date, or</li> <li>b. any retention of title arrangement in respect of goods or properties to</li> </ul>	
	which the claim refers	
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OF ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	ESIC FUND ACCOUNT NO. 01
11	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	DECLARATION PARA POINT NO. 02

Signature of operational creditor or person authorised to act on his behalf

[Please enclose the authority if this is being submitted on behalf of an operational creditor]

PARTICULARS		<i>i</i>
Name in BLOCK LETTERS	MANISH GUPTA	
Position with or in relation to creditor	DEPUTY DIRECTOR	
Address of person signing	MANISH GUPTA	
E	SI Corporation, Regional Office,	
	o. 10, Panchadeep Bhavan, Next to ETA	Mall,
. B	inny Fields, Binny Pet, Bangalore- 560023	
	- mail id: rd-karnataka@esic.nic.in	

<sup>\*</sup>PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

### **DECLARATION**

I, Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, as Deputy Director in ESI Corporation, currently residing at Regional Office, No. 10, Panchadeep Bhavan, Binny Fields, Binny Pet, Bangalore- 560023, hereby declares and state as follows:-

1. I, Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, as Deputy Director, the corporate debtor was, at the insolvency commencement date, being the 20<sup>th</sup> day of November 2024, actually indebted to me in the sum of Rs.763/-

SI N	Main Code/ Sub code is as under	Notice	Date of Issue	Amount	Periods
0	53000397880001101	C 18 (I)	13.12.2024	437/-	Apr- 16 to Jun- 16
2	53000397880001101	D 18	13.12.2024	326/-	Apr- 16 to Jun- 16
	TOTAL				

- 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Please list the documents relied on as evidence of claim].
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
- 4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtorand the creditor which may be set-off against the claim].

Date: 13-12-2024 Place: Bangalore.

(Signature of the claimant)

मनीष गुप्ता / Manish Gupta उप निदेशक / Deputy Director क.स.गे. निगम / E.S.f Corporation क्षेत्रीय कार्यालय / Regional Office बेंगलूरु / Bengaluru

# **VERIFICATION**

I, I, Manish Gupta, S/o. Shri. Laxman Prasad Gupta, 51 years, as Deputy Director, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Bangalore on this 13th day of December, 2024

(Signature of the claimant)upta

[Note: In the case of company or limited liability partnership, का निदेशक / Deputy Director verification shall be made by the director/manager/secretary and in the case of company or limited liability partnership, का निदेशक / Deputy Director verification shall be made by the director/manager/secretary and in the case of company or limited liability partnership, the case of case